

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**



**TP No. 198/397-398/NCLT/AHM/2016  
(CP No. 03/2015)**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2018**

Name of the Company: J.P. Financial Services Pvt. Ltd.  
V/s.  
Golden Tobacco Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Prabha Prasad	Advocate	R 1-7	
2.	Raheel Patel i/b. Nanavati Associates	Adv.	Petitioners	

**ORDER**

Advocate Mr. Raheel Patel i/b Nanavati Associates is present for the petitioner.  
Advocate Ms. Prabha Prasad is present for the R 1-7.

On the request of the Learned Lawyer of the petitioner, the matter is adjourned in the presence of the Learned Lawyer of the respondent.

List the matter on 08.01.2019

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**HARIHAR PRAKASH CHATURVEDI**  
**MEMBER JUDICIAL**

Dated this the 15<sup>th</sup> day of November, 2018.